

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(56)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/2016  
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another  
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	R. Sankar Narayan Sr. Advocate For Cibi Vishnu Sai Vihari	Counsel for 2 <sup>nd</sup> Petitioner	Sai Vihari
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**ORDER**

Counsel for both the parties present. They prayed for time. At request, time is enlarged for arguments. Put up on 03.08.2017 at 10.30 A.M.

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

*Ch. Mohd Sharief Tariq*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)